

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 614 & 616 OF 2016 IN
DFR NO. 3353 OF 2016**

Dated : 6th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. Dalmia Cement (Bharat) Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anantha Narayan M.G.

ORDER

Learned counsel for the Appellant/Applicant states that service is not complete.

Issue fresh dasti notice to the Respondents returnable on **15.12.2016**. Registry is directed to send notice to the unserved respondents.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk